PETITION No. 12/SM/2017
Alongwith I.A. No.54/2017

Subject: Operationalization of LTA of Long Term Transmission Customers (LTTCs) as per Regulations 8(5) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

Date of hearing: 6.3.2018

Coram:
Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Respondent: Central Transmission Utility

Parties present:
Shri M.G. Ramachandran, Advocate, CTU
Ms. Anushree Bardhan, Advocate, CTU
Ms. Jyoti Prasad, CTU
Ms. Manju Gupta, CTU
Shri V. Srinivas, CTU
Shri Swapnil Verma, CTU
Shri Dilip Rozekar, CTU
Ms. Swapna Seshadri, Advocate, DANS Energy Ltd.
Ms. Rhea Luthra, Advocate, DANS Energy Ltd.
Ms. Parichita Chowdhary, Advocate, DANS Energy Ltd.
Shri Ravi Kishore, Advocate, PTC

Record of Proceedings

Learned counsel appearing on behalf of CTU submitted that CTU wants to make a detailed presentation in the matter and requested to list the petition for hearing after two weeks separately. Request was allowed by the Commission.

2. The Petition shall be listed for hearing on 10.4.2018.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)